



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,27th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">CRP(IO)/345/2018</a>	KAMINI BARUAH AND 2 ORS. <b>Versus</b> KIRON DAS AND 2 ORS	MR. T DEURI MRS. R S DEURI J RABHA	
2	<a href="#">WP(C)/1808/2018</a>	DILJIT ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM MR. S K SAHARIAH MR. S K SAHARIAH MR D GOGOI MR. S DUTTA MR. M GOGOI MS. S N RENGMA MR. R BORA
3	<a href="#">WP(C)/5724/2019</a>	SARAT SAIKIA <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R MAZUMDAR MR. P N GOSWAMI MRS P RAI MR H BEZBARUA MS. P K DEVI SC, AAU
4	<a href="#">WP(C)/6071/2019</a>	CHANDAN SIAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H RAHMAN MRS. S BORPATRA GOHAIN MR I HASIEB	SC, HIGHER EDU
5	<a href="#">WP(C)/6107/2019</a>	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
6	<a href="#">MFA/2/2021</a>	DUKENHENGRA TEA PRIVATE LIMITED <b>Versus</b> SMTI. SUSMITA URANG	MR. M DUTTA MR K M BORA	
7	<a href="#">WP(C)/4312/2021</a>	VIKRAM KARWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS U PRASAD	GA, ASSAM SC, HEALTH
8	<a href="#">WP(C)/4605/2023</a>	DIPIKA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
9	<a href="#">WP(C)/468/2024</a>	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
10	<b>WITH</b> <a href="#">WP(C)/466/2024</a>	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024
19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024